

ORDER SHEET

O.A / MA / RA / CP NO. 06 OF 2004Applicant/s R.K. YadavRespdts. 101 & OrgAdvocate for Applicant/sri B.B. PaulAdvocate for Respondent/sri S.C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. 09
Misc Listing application No. 949/09 and MA 950/09 No. 949/09 in OA 06/04 filed under Rule 15(g) of C.A.T. Rule of Practice (1993) has been filed by Standing Counsel Sri S.C. Mishra Adl. Vakalatnama filed by Sri S.C. Mishra Senior Standing Counsel for All Respt. Submitted for order <u>R</u> 13/5/09 30(5) <u>Note of Registry</u> OA admitted on 03/11/05 Petition Copy service on Standing Counsel for All Respts. Counter affidavit filed on 7/9/06 along with MA-2686/06 to condon the delay MA-2687/06 to take on record, MA-2688/06 to dismiss the OA. Affidavit filed on Right Counsel along with MA-2722/06 to part of record MA-2723/06 to dismiss the OA. <u>R</u> 31/7/09 527)	<u>20-03-09</u> Hon ble Mr. Ashok S. Karamadion, Hon ble Mr. S.N. Shukla AM, none appears for the Petitioner. List on 24-05-09. <u>Boe.</u> <u>Nk</u> 20.3.09. <u>25.5-2009</u> Hon Mr. Justice A.K. Gaur JM Hon Mr. S.N. Shukla AM Adjourned. List this case on 06.8-2009. <u>6.8.09</u> Hon Chw A.K. Gaur, JM Hon Chw S.N. Shukla, AM List revised none appears for the applicant. It appears that the applicant has lost interest in prosecuting this case. The OA is dismissed in default for want of prosecution. <u>SON</u> AM <u>Boz</u> <u>neg</u> <u>R</u> 31/7/09	